

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1953
TO BE ANSWERED ON 27.07.2017

PMAY-G IN UTTAR PRADESH

1953. DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of people in Uttar Pradesh indentified by the Union Government for providing houses under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) in the year 2014 along with the financial assistance provided to them separately;
- (b) whether all the beneficiaries in Uttar Pradesh have constructed their houses under the said scheme;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c) : Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) is being implemented in the country including Uttar Pradesh from 01.04.2016 under which financial assistance of Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in hilly States, difficult areas and IAP districts is provided to all houseless households and households living in houses with kutcha wall and kutcha roof having zero, one or two rooms as per Socio Economic and Caste Census (SECC), 2011.

However, as reported by the State, in the year 2014-15, 3,85,597 housing units were sanctioned in Uttar Pradesh for providing houses under Indira Awaas Yojana and 3,79,725 houses have been constructed and uploaded on AwaasSoft. Some of the remaining houses are almost complete and uploading on AwaasSoft is in progress. The financial assistance of Rs. 70,000 was provided to each beneficiary in plain area and Rs. 75,000 in naxal affected districts (Mirzapur, Chandauli and Sonbhadra).

(d) : To meet the target of construction of houses within the stipulated period under PMAY-G, following steps have been taken:

- (i) To make available sufficient funds to meet the expenditure for construction of houses.
- (ii) Electronic transfer of assistance under Direct Benefit Transfer (DBT) to resolve problems of delayed payments and expedite completion.
- (iii) Comprehensive online monitoring through the scheme MIS-AwaasSoft.

- (iv) Inspection and Geo tagging of houses, through the mobile app- AwaasApp by beneficiaries to reduce delays.
- (v) Increasing number of trained rural masons through Training, Assessment and Certification.
- (vi) Setting up of Programme Management Unit (PMUs) at state and sub state level to review progress on a daily basis, provide requisite technical support and facilitation and plug gaps in implementation using administrative funds available under the scheme.
